

STATEMENT

The Agreement has been signed on 30th January, 1963 between the Madras State Electricity Board and the U.S.S.R. suppliers M/s. Machino-export. The first two units of 50,000 KW each under the Mettur Thermal Hydro-Electric Scheme in Madras were ordered on M/s. Machinoexport under U.S.S.R. Trade Agreement arrangements. The additional two units of 50,000 KW for the Extension Scheme have also been ordered on the same suppliers. The total cost of the scheme including the initial installation of the two units of 50,000 KW is Rs. 8.89 crores. The foreign exchange component for the additional two units is estimated at Rs. 1.90 crores. The portion covered under the U.S.S.R. Trade Agreement would be of the order of Rs. 1.75 crores. Free foreign exchange to the tune of Rs 10 lakhs or so would be required for procuring fire protection equipment and control cables etc. which cannot be procured from the U.S.S.R. The plant is expected to be commissioned in 1965-66.

Economy Measures in D.V.C.

238. { Dr. L. M. Singhvi;
Shri D. N. Tiwari;
Shri Basappa;
Shri Hem Barua;
Shri Yogendra Jha;
Shri P. R. Chakraverti;
Shri Bibhuti Mishra;
Shri Sidheshwar Prasad;
Shri Ramshekhar Prasad
Singh:

Will the Minister of Irrigation and Power be pleased to state:

(a) the economy measures, if any, introduced or are proposed to be introduced in the working of the Damodar Valley Corporation during the last year; and

(b) whether a statement will be laid on the Table giving details of such measures?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) and (b). On the lines

of instructions issued by the Government of India from time to time, the following economy measures have been adopted by the D.V.C.—

- (1) Use of paper;
- (2) Despatch of dak;
- (3) Convening of meetings and seminars;
- (4) Use of Transport.
- (5) Expenditure on tours and ceremonies in connection with laying of foundation stones, opening of public buildings etc.
- (6) Publication of leaflets;
- (7) Participation in exhibitions;
- (8) Publication of the D.V.C. Samachar once in every two months instead of once a week.

In addition, the daily working hours have been increased by half an hour.

Central Excise Inspectors and Sub-Inspectors

239. Shri Hari Vishnu Kamath: Will the Minister of Finance be pleased to state:

(a) whether it is a fact that several posts of Central Excise Inspectors and Sub-Inspectors have been vacant for some time in Madhya Pradesh and Vidarbha;

(b) if so, the reasons therefor; and

(c) when the vacancies are proposed to be filled?

The Deputy Minister in the Ministry of Finance (Shri B. R. Bhagat):

(a) Yes, Sir. On 1-2-1963, there were nine unfilled vacancies in the grade of Inspectors of Central Excise and 38 in the grade of Sub-Inspectors of Central Excise in Madhya Pradesh and Vidarbha.

(b) A ban on recruitment has had to be temporarily imposed as certain posts though sanctioned earlier, have now been rendered surplus on account of certain re-organisations sub-